

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:455
ANSWERED ON:22.04.2003
IRREGULARITIES IN MARKETING OF COAL BY CCL
LAXMAN GILUWA

Will the Minister of COAL be pleased to state:

- (a) Whether the Union Government have received recently any complaint against Central Coalfields limited regarding the irregularities and bungling in marketing of the coal to the Industrial units/Power plants;
- (b) if so, the details thereof;
- (c) the number of such cases handed over to Vigilance/ Central Bureau of Investigation during the last years and the number of cases investigated by them;
- (d) the details of irregularities identified, amount involved and the action taken against the guilty officials during the said period, year-wise; and
- (e) the details of new initiatives taken/proposed to be taken for effective marketing of coal, ending premium and preventing black marketing of coal?

Answer

MINISTER OF COAL (SHRI KARIYA MUNDA)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE REPLY TO PARTS (A) TO (E) OF LOKSABHA STARRED QUESTION NO.455 FOR ANSWER ON 22.4.2003.

(a) & (b) No such complaints have been received in the recent past.

(c) & (d) One complaint was received in November 2000 by CCL Vigilance regarding supply of coal to three industries located in Bhojpur Distt. of Bihar. Investigation revealed that supply of coal was being made under court orders. The case was accordingly closed.

(e) A new policy for sale of coal to non-core sector has been formulated and circulated in January, 2003 to all coal companies with a view to make the marketing of coal more transparent. The salient features of the proposed sales policy are:

i) Linkage and sponsorship are to be done away with.

ii) Supply in future to be based on bilateral fuel supply agreement.

iii) Existing valid linked consumers to be offered coal under the new system in the first place.

iv) Certain quantity to be made available for seasonal consumers like BRK etc. through the Open Sales Scheme route also.

v) Coal supply to non-core sector to be made in a manner without affecting coal supply to core sector.

vi) Additional availability, if any, after meeting requirement of the earlier linked consumers in non-core sector will be offered for intending buyers separately.

vii) To minimize diversion of coal obtained by linked consumers to the open market, differential pricing system of coal under Open Sales Scheme (OSS) and to regularly linked consumers has been eliminated. Now coal is offered only at notified price irrespective of the category of buyer.